

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

19/12/2019

O.A./260/710/2019

RANJITA PATEL
-V/S-
D/O POST

ITEM NO:38

FOR APPLICANTS(S) Adv. : Mr. B.R. Barik

FOR RESPONDENTS(S) Adv.: Mr. B.P. Nayak

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for the applicant and respondents.</p> <p>M.A. No.947/19 filed by the applicant for amending the O.A. No.584/19 to incorporate the subsequent order dated 20.09.19 passed by Respondent No.2 to reject the representation of the applicant in the O.A. Respondents have filed objection to the O.A. in which he has enclosed the said order. Since the respondents have rejected the representation of the applicant, the M.A. is allowed. Applicant's counsel may file the amended O.A. by giving copy to respondents' counsel who may file counter in four weeks time.</p>
	<p>List O.A. No.584/19 on 24.02.2020 for orders. It is made clear that this matter will be heard at this stage for disposal since I.R. is continuing. I.R. to continue till the</p>

next date.

Applicant has filed another O.A. No.710/19 challenging the order dated 20.09.2019 and wants to withdraw the said O.A. since M.A. No.947/19 has been allowed with same relief as prayed for in O.A. No.710/19. Accordingly, O.A. No.710/19 is disposed of being not pressed.

Copy of this order to Ld. Counsels for both the sides.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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